

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10/11/2017

**PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).**

APPLICATION NUMBER : CP 53/15
PETITION NUMBER : T.P. 77/16
NAME OF THE PETITIONER(S) : Ganga Reddy
NAME OF THE RESPONDENT(S) : M.G. 6 - Wholesale Market
C India (P) Ltd. & 2 others,
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	THOMAS V PETER	Counsel for R/R3	 9845131407
2.	Sachin Vasudev	Counsel for P.	 8971563246

ORDER

counsel for petitioner is present. Counsel for
Respondent is present. He requested time to file
written submissions and also to submit oral
arguments. Time granted as a last chance.

Posted to 20/11/2017.

18/11
Member (J)

10/11
Member (T)